

October 29, 2020

RBI cancels Certificate of Registration of Seven NBFCs

The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has cancelled the Certificate of Registration of the following companies.

Sr. No.	Name of the Company	Office Address	CoR No.	Date of issue of CoR	Date of Cancellation of CoR
1	Malpani Financial Services Private Limited	Malpani House, Marwari Patty, Jorhat, Assam- 785001	B.08.00101	July 27, 2000	August 27, 2020
2	Vishav Dealer Private Limited	5, Nimtolla Ghat Street, Jora Bagan, Kolkata- 700006	B-05.06094	January 30, 2004	September 08, 2020
3	U K Fin Services Limited	56, Central Road, 3rd Floor, Jadavpur, Kolkata- 700032	B-05.05872	November 16, 2004	September 17, 2020
4	Prabhat (India) Limited	No. 8B, 7th floor, Commerce House 2A, Ganesh Chandra Avenue, Kolkata, West Bengal- 700013	B.05.05945	January 15, 2004	September 24, 2020
5	Compusta Securities Private Limited	5633, 1st Floor, Qutab Road, New Delhi- 110006	B-14.01846	September 13, 2000	September 14, 2020
6	Harshant Investments Private Limited	B – 102 T/F, Vivek Vihar Phase - 1, New Delhi - 110095	B-14.01640	March 06, 2000	September 11, 2020
7	Sajjan Commercial Enterprises Ltd	Vardan House 17A/39, Ajmal Khan Road, WEA, Karol Bagh, New Delhi - 110005	14.01000	August 10, 1998	September 25, 2020

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

(Yogesh Dayal) Chief General Manager

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